

27

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 270/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Energy (Utkal) Ltd
NAME OF THE PETITIONER(S)	Extraco Composites India Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energy (Utkal) Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. SUBASH	Advocate	9032702007	G. Subash

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA Ravi Prasad	Advocate	9440234074	Prasad

**ORDER**

Learned counsel Mr.G.Subash present for Petitioner. Learned counsel Mr.D.V.A.S.Ravi Prasad present for Respondent.

Petitioner filed rejoinder.

List the matter on 10.09.2018.

  
MEMBER JUDICIAL